

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 208
CP No. 06/241-242/JPR/2024
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Rakesh Kumar & Ors.

...Petitioner

Versus

ARSL Infra Pvt. Ltd.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Ankit Juneja, Adv.
For the Respondent : Divanshu Mittal, CS
Anubha Singh, Adv.

ORDER

Heard Mr. Ankit Juneja, Adv. appearing on behalf of the Petitioner. Mr. Divanshu Mittal, CS appearing on behalf of R-4 & 6. Ms. Anubha Singh, Adv. appearing on behalf of R-1, 2, & 3. Reply, if any, may be filed within two weeks with an advance copy to the other side. List the matter on 06.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 13, 2024